

Mohammed Ghouse And 5 Others Vs State Of Telangna And 4 Others

Court: High Court For The State Of Telangana:: At Hyderabad

Date of Decision: March 26, 2024

Acts Referred: Telangana Police (Civil) Subordinate Service Rules, 1996 â€” Rule 10(ii)

Hon'ble Judges: T. Madhavi Devi, J

Bench: Single Bench

Final Decision: Allowed

Judgement